

For information of Nationalized banks

SUPREME COURT OF INDIA
CASH & ACCOUNTS-II

This is for information that the following fixed deposits, maturing during the period from 16.02.2017 to 28.02.2017 will be available to nationalized banks for the period indicated against each of them. Nationalised banks are invited to offer highest rate of interest for these deposits.

Srl. No.	FDR Amount	Maturity date	Period for further renewal
1	Rs.31,79,069/- + interest	16.2.2017	Six Months
2	Rs.35,00,000/- + interest	17.02.17	91 days
3	Rs.1,16,24,000/- + interest	19.02.2017	Six months
4	Rs.11,17,340/-/- + interest	19.02.2017	90 days.
5	Rs.8,73,041/- + interest	20.02.17	91 days
6	Rs.21,31,587/- + interest	21.02.17	91 days
7	Rs.53,627/- + interest	22.02.17	One year
8	Rs.17,60,457/- + interest	23.2.17	91 days
9	Rs.12,71,443/- + interest	24.2.17	91 days
10	Rs.38,53,840/- + interest	24.2.17	One year
11	Rs.13,85,241.26ps. + interest	25.2.2017	One year.
12	Rs.51,562/- + interest	26.02.17	91 days

Dated: 01.02.2017


(P.S.M. MURTHY)
A.R.-cum-D.D.O.
Supreme Court of India